

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

IA 6-7/2005 in WRIT PETITION (CIVIL) NO(s). 401 OF 2001

MATRIBHASHA VIKAS PARISHAD

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for directions and exemption from filing OT and office report )

Date: 26/09/2006 This Petition was called on for hearing today.

For Petitioner(s)

Petitioner-In-Person,Adv.

For Respondent(s)

Mr. Tara Chandra Sharma,Adv.

Ms Neelam Sharma, Adv.

Mr. T.C. Sharma ,Adv

Mr. K.V.Mohan ,Adv

Mr. B.V. Balaram Das ,Adv

Mr. Rudreshwar Singh, Adv.

Mr Upamanyu Hazarika, Adv.

Mr Satya Mitra, Adv.

Ms Sumita Hazarika, Adv.

UPON hearing counsel the Court made the following

O R D E R

Three weeks' time has been granted to respondent No.1, as prayed for, to file counter,

as last chance.

Whether counter is filed or not, list before the Hon'ble Court after the expiry of the

aforesaid period of three weeks.

KUMAR)

(B.SUDHEENDRA

Registrar

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